

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 2**  
**CA(CAA)-104 (PB)/2020**

**IN THE MATTER OF:**

Boston Scientific Services Pvt. Ltd. and Boston  
Scientific Technology & Engineering Services Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 03.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

Mr. Abhishek Nahta, Nikhil Wadhwa, Advocates

**ORDER**

Arguments heard. Order reserved.

1  
Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**